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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO.134/94

DATE OF ORDER : 13-10-97.

Between :-

Dr.B.M.Choudary

... Applicant

And

1. Director General, CSIR & Secretary, Dept. of Scientific & Industrial Research, Council of Scientific & Industrial Research, Anusandhan Bhawan, Rati Marg, New Delhi-110 001.
2. The Director, Indian Institute of Chemical Technology (IICT), Uppal Road, Hyderabad-7.
3. Dr.A.V.Rama Rao, Director, IICT, Uppal Road, Hyderabad-7.
4. Dr.M.K.Gurjar

... Respondents

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Counsel for the Applicant : Shri B.Veerabhabra Rao

Counsel for the Respondents : Shri C.B.Dessai, SC for CSIR

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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... 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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Heard Sri Venkata Narasimha Sarma for Sri B.Veerabhadra Rao, counsel for the applicant and Sri C.B.Dessai, standing counsel for the respondents.

2. When the OA was taken up for considering office note, Sri Venkata Narasimha Sarma submits that he is withdrawing this O.A. In view of the above, the OA is dismissed as withdrawn. No order as to costs.



(B.S.JAI PARAMESHWAR)  
Member (J)  
13.10.97



(R.R ANGARAJAN)  
Member (A)

  
D.R.G

Dated: 13th October, 1997.  
Dictated in Open Court.

evl/

21/10/97

(6)

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :  
M (J)

Dated: 13/10/97

ORDER/JUDGMENT

M.A/R.A/C.A.NO.

in  
O.A.NO. 134/94

Admitted and Interim Directions  
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YUKR

II Court

